

National Company Law Tribunal

Allahabad Bench

CP NO. 34/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE COMPANY: *Bee Kay Precision India Pvt. Ltd.*

SECTION OF THE COMPANIES ACT/I & B CODE: *271/272 of Companies Act, 2013.*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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1.

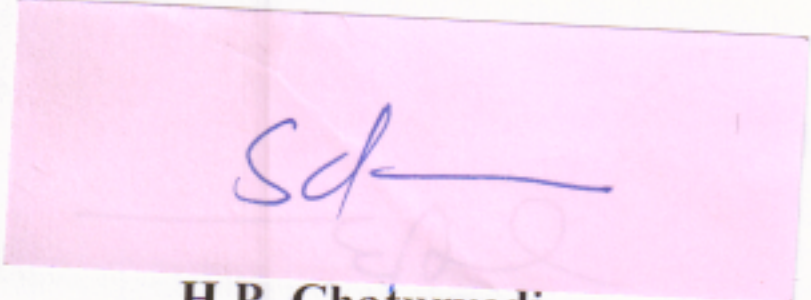
2.

CP NO.34/ALD/2017

None for the petitioner despite the matter is taken after passing over. Sh. Kuldeep Singh proxy on behalf of OL representing the Central Government.

Today, the filing of affidavit of RD and report of the ROC, OL is awaited. Hence, one more opportunity is granted to the parties concern to file the same on or before 29<sup>th</sup> November, 2017.

Dated:07.11.2017

  
**H.P. Chaturvedi,  
Member (Judicial)**

Typed by:  
*Kavya Prakash Srivastava*  
(Stenographer)